Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No46/2006 I.A.190/KB/17 I.A-267/KB/17 I.A.276/KB/17

I.A. 189/KB/17 I.A.268/KB/17 I.A. 277/KB/17

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Company		Ashok Mittal & Anr. Versus- Uniworth Resorts Ltd & Ors		
Under Section		397/398 O & M		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL FERS)	Appearing on behalf of	Signature with date

MS. TITASH MUKHERJEE, ADV & FOR Petitioners

MS. SURVCHS KHUNTETA, ADV S. Bhurleth Advocale

8/8/17

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ORDER

Ld. Lawyers on behalf of the petitioner(s) are present. None appeared on behalf of the respondent.

Ld. Lawyer appearing on behalf of the petitioner submitted that his advocate on record is suffering from high fever and not in a position to appear.

Order on I.A.No.190/KB/2017, 267/KB/2017, 276/KB/2017, 189/KB/2017, 268/KB/2017 and 277/KB/2017 are passed separately and kept in record.

Fixed on 07.09.2017.

MANORAMA KUMARI MEMBER(J)